



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,20th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
12	PIL/7/2015 FIXED, PERSONAL APPEARANCE, WITH WP(C)/3801/2015 (D/O)	RAJEEB KALITA Versus THE STATE OF ASSAM AND 16 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	MR. K N CHOUDHURY SR. ADV.(R-14-17) MR D J DAS MR D NATH, SGA, ASSAM MR. B. CHOUDHURY,SC, PWD(R10) SC, GHC(R8-9)

LEAVE NOTE OF ADVOCATES FOR 20/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
12)	MD. M U AHMED	18-06-2024	To	21-06-2024
13)	MR N ALAM	15-06-2024	To	21-06-2024
14)	MR S SARMA	17-06-2024	To	15-07-2024
15)	MR. A LAL	18-06-2024	To	21-06-2024
16)	MS P TALUKDAR	20-06-2024	To	26-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
20	WP(C)/6657/2019 B/O	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MR. J ABBAS	GA, ASSAM
MOTION (BA)				
21	Bail Appln./1709/2024 FIXED	ADUD AHMED Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM
MOTION				
22	WP(C)/3161/2024 B/O	ASHADUD ZAMAN AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR. A D CHOUDHURY MR. LENTSO	SC, P AND R.D.
23	WP(C)/3163/2024 B/O	GAMIRI KAIBARTA COOPERATIVE FISHERY SOCIETY LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. D SAIKIA	GA, ASSAM SC. FOR MISSING AUTONOMOUS COUNCIL SC, FISHERY
ORDER (IMPLEADMENT OF PARTY)				
24	I.A.(Civil)/1905/2024 (CONNECTED WITH ITEM NO.10 IN THE DAILY LIST), B/O in WP(C)/2775/2024	M/S. VRIDHI IRON AND STEELS Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND ORS	MR S K KEJRIWAL MS S KEJRIWAL MR B PRASAD	SC, APDCL
25	I.A.(Civil)/1907/2024 (CONNECTED WITH ITEM NO.3 IN THE DAILY LIST), B/O in WP(C)/4940/2023	DAL MOHAN CHETRI AND 3 ORS Versus M/S NADUAR KOIBARTA MACH MARA S. S. LTD. AND 5 ORS	MR. R P SARMAH MR M R ADHIKARI MR M R ADHIKARI MS M BORAH	GA, ASSAM
ADMISSION				
26	WP(C)/7559/2022 FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, PWD
BAIL HEARING (BA)				
27	Bail Appln./1527/2024 WITH CASE RECORD(SCANNED COPY), FIXED	UBAIDUR RAHMAN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
12)	MD. M U AHMED	18-06-2024	To	21-06-2024
13)	MR N ALAM	15-06-2024	To	21-06-2024
14)	MR S SARMA	17-06-2024	To	15-07-2024
15)	MR. A LAL	18-06-2024	To	21-06-2024
16)	MS P TALUKDAR	20-06-2024	To	26-06-2024



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

**[DIVISION BENCH-II AND SPECIAL BENCH TO TAKE
UP PROVINCIALISATION MATTERS**

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT
AGAIN AFTER RISING OF THE DIVISION BENCH OF
HONOURABLE THE CHIEF JUSTICE AND HONOURABLE
MR. JUSTICE S.SHYAM, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
GROUP 1 - CHALLENGE TO SEC 2(u), 4(2)(iv), 6, 7 AND 24 OF THE ACT				
3	WP(C)/2729/2019 BY SLIP	MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MS. R BARUAH MRS. K DEVI MR. U K NAIR N GAUTAM	SC, SEC. EDU. SC, FINANCE
	WITH			
4	WP(C)/8148/2018	NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR M GOSWAMI (P-1,3,50) MR. U K NAIR MR R SINGHA(P- 1,3,50) MR. M P SARMA MS S PATOWARY(P-1,3,50) MR. R SINGHA	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
	WITH			
5	WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
	WITH			
6	WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
	WITH			
7	WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR F HAQUE MR. M A I HUSSAIN	GA, ASSAM GA, ASSAM SC, FINANCE

8	WITH WP(C)/6409/2021	NARAYAN KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
9	WITH WP(C)/6945/2021	HIMANSHU PATHAK AND 14 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM SC, FINANCE SC, EDU
10	WITH WP(C)/6989/2021	MADHABI RANI DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU.
11	WITH WP(C)/2225/2022	KUNTALA DEKA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. SC, FINANCE
12	WITH WP(C)/6045/2022	MAMANI KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. W RAHMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 2 - CHALLENGE TO SEC 3(1)(i) OF THE ACT				
13	WP(C)/7955/2017 BY SLIP	DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
14	WITH WP(C)/141/2018	SUNAICHERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM	MRS. K DEVI MR. U K NAIR MR. M KHAN J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
15	WITH WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
16	WITH WP(C)/3725/2018	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC SC, SSA
17	WITH WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
18	WITH WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
19	WITH WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	MR. T C CHUTIA SC, SEC. EDU. SC, SEBA
20	WITH WP(C)/163/2020	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC

21	WITH WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
22	WITH WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	GA, ASSAM SC, SEC. EDU. SC, SEBA
23	WITH WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 3 - CHALLENGE TO SEC 3(xi), 8(3) OF THE ACT				
24	WP(C)/3481/2018 BY SLIP	AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
GROUP 4 - CHALLENGE TO SEC 2(j), 2(x), 2(u), 3(1)(i), 6, 7 AND 24 OF THE ACT				
25	WP(C)/5351/2018 BY SLIP	SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
	WITH I.A.(Civil)/3232/2018 in WP(C)/5351/2018	SRI SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A KALITA MR D DAS MR H NATH MR. S U AHMED MR. K MOHAMMED	GA, ASSAM SC, SEC. EDU. SC, FINANCE
26	WITH WP(C)/6278/2021	HARENDRA KALITA AND 15 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 5 - CHALLENGE TO SEC 2(x), 3(1)(i) OF THE ACT				
27	WP(C)/5732/2018 BY SLIP	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS	SC, SEC. EDU.
GROUP 6 - CHALLENGE TO SEC 2(j), 2(u), 3(1)(i), 6 AND 7 OF THE ACT				
28	WP(C)/6015/2018 BY SLIP	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
29	WITH WP(C)/5825/2023	UDDHAB CHANDRA PATHAK AND 52 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
GROUP 7 - CHALLENGE TO SEC 2(zb), 2 (u), 6, 7 AND 24 OF THE ACT				
30	WP(C)/6736/2018 BY SLIP	DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE SC, SSA
GROUP 8 - CHALLENGE TO SEC 2(j), 2 (2za), 2(u), 3(1)(i), 6, 7 AND 24 OF THE ACT				
31	WP(C)/6756/2018 BY SLIP	HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT. SC, SSA
GROUP 9 - CHALLENGE TO SEC 2(Zb) OF THE ACT				

32	WP(C)/3058/2019 BY SLIP	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
	WITH			
33	WP(C)/5176/2020	ABBAS ALI MUKTAB SCHOOL AND 11 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA	SC, EDU SC, SSAM
		GROUP 10 - CHALLENGE TO SEC 2(j), 4(3), 4(2) OF THE ACT		
34	WP(C)/3297/2019 BY SLIP	ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
		GROUP 11 - CHALLENGE TO SEC 2(j), 2(u), 6, 7 AND 24 OF THE ACT		
35	WP(C)/8497/2019 BY SLIP	NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
		GROUP 12 - CHALLENGE TO SEC 2(u), 6, 7 AND 24 OF THE ACT		
36	WP(C)/175/2020 BY SLIP	SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
		GROUP 13 - CHALLENGE TO SEC 3(1)(xi) OF THE ACT		
37	WP(C)/536/2021 BY SLIP	ALAUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH			
38	WP(C)/3162/2021	MD. ANOWARUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE
	WITH			
39	WP(C)/3662/2021	UNUS HUSSAIN AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH			
40	WP(C)/5416/2021	FULERA AHMEDA AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
	WITH			
41	WP(C)/5593/2021	SULTAN MAMUD AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE
	WITH			
42	WP(C)/5810/2021	PHUKAN LAL BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. W RAHMAN	SC, ELEM. EDU SC, FINANCE
	WITH			
43	WP(C)/117/2022	NAREN CHANDRA PEGU AND 105 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R B SAH MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH			
44	WP(C)/688/2022	RANJIT DADHARA AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
	WITH			
45	WP(C)/909/2022	ROHINI KUMAR NATH AND 99 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU MS. M A TANSU	SC, ELEM. EDU GA, ASSAM SC, FINANCE

46	WITH WP(C)/1085/2022	THAGI RAM NATH AND 169 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	SC, ELEM. EDU GA, ASSAM
47	WITH WP(C)/1396/2022	MD. RUSMAT ALI AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
48	WITH WP(C)/1402/2022	SMTI. PADUMI DEKA AND 23 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
49	WITH WP(C)/1406/2022	DIPAK KUMAR DAS AND 34 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
50	WITH WP(C)/3544/2022	SMTI. MANJU SAIKIA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
51	WITH WP(C)/3774/2022	PURNIMA GOGOI AND 67 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
52	WITH WP(C)/6380/2022	KAMINI RABHA AND 69 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K BARMAN MR H ALI MR. M MALAKAR MS B DAS MR. R KONWAR	SC, ELEM. EDU GA, ASSAM

GROUP 14 - CHALLENGE TO SEC 3(1)(vii), 4(2)(iv) AND 24 OF THE ACT

53	WP(C)/5040/2021 BY SLIP	DWIPEN KUMAR SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
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GROUP 15 - CHALLENGE TO SEC 3(xi) OF THE ACT

54	WP(C)/5912/2021 BY SLIP	MUKHESWAR REGON AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
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55	WITH WP(C)/5918/2021	RANJAN RAJKHOWA AND 54 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
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56	WITH WP(C)/5952/2021	RAJIB CH BHUYAN AND 53 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
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57	WITH WP(C)/5955/2021	RANJIT BORUAH AND 95 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
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GROUP 16 - CHALLENGE TO SEC 2(u), 4(2)(iv) AND 24 OF THE ACT

58	WP(C)/6311/2021 BY SLIP	ROWSHANARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
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59	WITH WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
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GROUP 17 - CHALLENGE TO SEC 2(j), 2(u), 3(1)(i), 7 AND 24 OF THE ACT

60	WP(C)/6616/2021 BY SLIP	PANKAJ MAHANTA AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P J BARMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
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GROUP 18 - CHALLENGE TO SEC 3(2) OF THE ACT

61	WP(C)/6973/2021 BY SLIP	ABU TAHER SIDDIQUE AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA	SC, EDU
	WITH			
62	WP(C)/5594/2022	LUHITA DOLEY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, HIGHER EDU
	WITH			
63	WP(C)/3003/2023	TULUKAN BHARALI AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J TALUKDAR MR. S K DAS MR R KARIM	SC, SEC. EDU. SC, FINANCE

GROUP 19 - CHALLENGE TO SEC 2(j), 2(u), 4(2)(iii), 6, 7 AND 24 OF THE ACT

64	WP(C)/79/2022 BY SLIP	GIRIJA NANDA LAHKAR AND 143 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM	GA, ASSAM SC, SEC. EDU. SC, FINANCE
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GROUP 20 - CHALLENGE TO SEC 8(2) OF THE ACT

65	WP(C)/1959/2022 BY SLIP	BHUBANESWAR LAHKAR AND 28 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
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GROUP 21 - CHALLENGE TO SEC 8(3) OF THE ACT

66	WP(C)/2447/2022 BY SLIP	MANJU TALUKDAR AND 101 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
	WITH			
67	WP(C)/2446/2022	RITU SALOI KALITA AND 88 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
	WITH			
68	WP(C)/2656/2024	MALAYA KALITA Versus THE STATE OF ASSAM AND 2 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE

GROUP 22 - CHALLENGE TO SEC 2(j) AND 2(h) OF THE ACT

69	WP(C)/3810/2022 BY SLIP	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	SC, HIGHER EDU
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GROUP 23 - CHALLENGE TO SEC 2(Za) OF THE ACT

70	WP(C)/4854/2022 BY SLIP	NETTYANAND GOGAI AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH			
71	WP(C)/6548/2019	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN G UDDIN MR H I CHOUDHURY MR. M A I HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, SSAM

GROUP 24 - CHALLENGE TO SEC 3(1)(vi), 4(2)(iv) OF THE ACT

72	WP(C)/525/2023 BY SLIP	ARCHANA DAS AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY	SC, SEC. EDU.
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GROUP 25 - CHALLENGE TO SEC 6(1), 6(2) AND 8(3) OF THE ACT

73	WP(C)/4213/2023 BY SLIP	TANKESWAR SALOI AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
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74	WITH WP(C)/3038/2023	RANJAN GOSWAMI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
75	WITH WP(C)/3039/2023	RANJIT KR NATH AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
76	WITH WP(C)/3040/2023	SHASINDRA KR BARUAH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
77	WITH WP(C)/3045/2023	SALEH MAHAMMED SHAH ALAM AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
78	WITH WP(C)/3084/2023	NURUL ISLAM MAZUMDAR AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
79	WITH WP(C)/3100/2023	SAHAB UDDIN TALUKDAR AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
80	WITH WP(C)/3414/2023	BHABESH CH MALI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MS S SARMA HAZARIKA MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
81	WITH WP(C)/3467/2023	JALAL UDDIN MAZUMDAR AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
82	WITH WP(C)/3479/2023	KHAIRUL ISLAM AND 21 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
83	WITH WP(C)/3686/2023	MUSLEM UDDIN CHOUDHURY AND 31 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
84	WITH WP(C)/4217/2023	MOHD LUTFOR RAHMAN AND 7 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
GROUP 26 - CHALLENGE TO SEC 8(2) AND 8(5) OF THE ACT				
85	WP(C)/4431/2023 BY SLIP	BHUPEN CHANDRA SAIKIA AND 25 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 27 - CHALLENGE TO SEC 2(i)(t)u, 3(1)(i)(vii)(ix), 3(2), 4(2)(ii) AND 8(6) OF THE ACT				
86	WP(C)/2444/2024 BY SLIP	ASHOK PEGU AND 48 ORS. Versus THE COMMISSIONER AND SECTETARY AND 3 ORS.	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY MR. U SAIKIA	MR. S DAS SC, HIGHER EDU for Resp.No.2 &3 MR. D NATH, for Resp. No. 1,

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LEAVE NOTE OF ADVOCATES FOR 20/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
12)	MD. M U AHMED	18-06-2024	To	21-06-2024
13)	MR N ALAM	15-06-2024	To	21-06-2024
14)	MR S SARMA	17-06-2024	To	15-07-2024
15)	MR. A LAL	18-06-2024	To	21-06-2024
16)	MS P TALUKDAR	20-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,20th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
30	WP(C)/8334/2022	NIHAR PRASAD SHARMA Versus NUMALIGARH REFINERY LIMITED AND 3 ORS	MR P KATAKI MRS R BEGUM	MS M HAZARIKA (R1-R4) MS. K LOYA (R1-R4) MS. S NEWAR (R1-R4) MR D KHAN (R1-R4)
WITH				
31	WP(C)/2961/2022	NIHAR PRASAD SHARMA Versus NUMALIGARH REFINERY LIMITED AND 3 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	MS M HAZARIKA (R-1 to 3) MR D KHAN (R-4) MR D KHAN (R-4)
WITH				
32	WP(C)/2163/2023	NIHAR PRASAD SHARMA Versus NUMALIGARH REFINERY LIMITED AND 4 ORS.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	MS M HAZARIKA MR. S BANIK (AS LEGAL-AID-COUNSEL FOR R-5) MS K LOYA (r-4) MS. S NEWAR MR D KHAN
<u>ORDERS</u>				
33	WP(C)/3030/2024 BY SLIP	VINAYAM KRISHNA Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. I ALAM MR. T SK	GA, ASSAM
<u>HEARING</u>				
34	WP(C)/6339/2016 BY SLIP	SULEMAN UDDIN MIA Versus THE UNION OF INDIA and 4 ORS	MR.J PAUL MRA PAUL MS.L WAJEEDA MR.R A AHMED	MR.S C KEYAL C.G.C. MR.S K MEDHI ASSTT.S.G.I.
35	WP(C)/1638/2022 BY SLIP	PRANJAL BORUAH AND 3 ORS Versus OIL AND NATURAL GAS CORPORATION LTD (B)	MR D TALUKDAR MR P CHOWDHURY	MR. B K DAS MR H P GUWALA

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LEAVE NOTE OF ADVOCATES FOR 20/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
18	RSA/112/2009 (AT 10:30 AM)	MD. ALAUDDIN and ORS Versus BIDYUT BHUSAN DAS	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA MR.A S CHOUDHURY	MS.J PAUL MR.P SEN
ADMISSION				
19	FAO/52/2024 FIXED	SITA DEVI KANOI AND ANR Versus PAWAN AGARWALLA (KANOI) AND 6 ORS B	MR. S K GOSWAMI MS L SHARMA MR. R SHARMA	
	WITH I.A.(Civil)/1904/2024 in FAO/52/2024	SITA DEVI KANOI AND ANR Versus PAWAN AGARWALLA (KANOI) AND 6 ORS B	MR. S K GOSWAMI MS L SHARMA MR. R SHARMA	
20	CRP(IO)/118/2024	SITA DEVI KANOI AND ANR Versus PAWAN AGARWALLA (KANOI) AND 6 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. S C KEYAL (R-1,2,3)
HEARING				
21	MACApp./178/2014 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. Versus ANIMA DEB and 6 ORS.	MR.R C PAUL MS.S ROY	MS.S MAHANTA MR.R GOSWAMI MR.I ALAM MR.S U AHMED MR H BARUAH (r-1,3) MR.A AHMED MS.M SAIKIA MR P P PHUKAN (r-1,3) MRA HAWARI MR.I ISLAM MS.S DEB
	WITH MC/2080/2014 in MACApp./178/2014	NATIONAL INSURANCE CO. LTD. Versus ANIMA DEB and 6 ORS.	MR.R C PAUL MS.S ROY	MS.S MAHANTA MR.R GOSWAMI MR.I ALAM MR.S U AHMED MR.A AHMED MS.M SAIKIA MRA HAWARI MR.I ISLAM MS.S DEB

22 [MACApp./202/2014](#)
WITH LCR, FIXED

BAJAJ ALLIANZ GENERAL INSURANCE CO. MR.R GOSWAMI
LTD MR.I ALAM

Versus
MD. SAHABUDDIN KHAN and 2 ORS.

MS.M SAIKIA

MRU S BORGHAIN
MR.H BURAGHAIN
MR.A K GUPTA(R-1)
MR.A BARUAH
MR.R S MISHRA(R-1)
MR P GOGOI

WITH
23 [MACApp./484/2018](#)

MD. SAHABUDDIN KHAN

Versus
NAYAN JYOTI KHANIKAR

MR. A K GUPTA
MR. R S MISHRA

MR. S ALI
MR. J C GOGOI
MR. R GOSWAMI(R-3)
MR. D HANDIQUE
MR. K KALITA
MS. M SAIKIA(R-3)
MS. P BORTHAKUR(R-3)
MR. H KAKATI

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LEAVE NOTE OF ADVOCATES FOR 20/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
12	CRL.A(J)/100/2019 5 Y 0 M 22 D :WITH LCR -4 (FOUR) FILES, P.B. - 2, PART- HEARD, FIXED	MONGLU CHOUTAL Versus THE STATE OF ASSAM	MR. RAKESH SARMA, AMICUS CURIAE	PP, ASSAM
13	WITH CRL.A(J)/101/2019 5 Y 0 M 22 D :	TAKLU GHATOWAR Versus THE STATE OF ASSAM	MR. N K BARUAH, AMICUS CURIAE	PP, ASSAM
14	CRL.A(J)/77/2020 4 Y 6 M 16 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2, PART- HEARD, FIXED	BISHNU URANGIA Versus THE STATE OF ASSAM	MR A TEWARI, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
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16)	MS P TALUKDAR	20-06-2024	To	26-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I AND CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	Crl.Rev.P./232/2024 FIXED	LONGBI TISSO AND 3 ORS Versus THE STATE OF ASSAM	MR M BARMAN	PP, ASSAM
54	Crl.Pet./715/2024 B/O	JULHAS ALI @ JULU Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
ADMISSION				
55	Crl.Pet./745/2023 WITH LCR 2 FILES (SCANNED COPY), B/O	JAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	M M RAHMAN	MS. M K BROWN, Amicus Curiae for R-2 PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
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12)	MD. M U AHMED	18-06-2024	To	21-06-2024
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14)	MR S SARMA	17-06-2024	To	15-07-2024
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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
7	Crl.A./27/2011 PART-HEARD, WITH LCR 2 FILES, FIXED	UNION OF INDIA, Versus SUSHIL AGARWAL and 1 OTHER	H K DAS U K GOSWAMI	MRS DIPANJALI BORPUJARI (AS LEGAL-AID-COUNSEL FOR R-3) MR.M MAHANTA MS. R DEKA MS. R DEKA MR. K K PARASAR MS. A B KAYASTHA MRS D D BORPUJARI MS. M MAHANTA

LEAVE NOTE OF ADVOCATES FOR 20/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II,
OR AT 2:00 PM WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
6	Bail Appln./1330/2024 BA 600/2024(D/O), FIXED	BIKRAM DEBBARMA Versus THE UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL S K DAS	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 20/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
12)	MD. M U AHMED	18-06-2024	To	21-06-2024
13)	MR N ALAM	15-06-2024	To	21-06-2024
14)	MR S SARMA	17-06-2024	To	15-07-2024
15)	MR. A LAL	18-06-2024	To	21-06-2024
16)	MS P TALUKDAR	20-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,20th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
50	Bail Appln./1777/2024 B/O	AJIB PORJA Versus THE STATE OF ASSAM	MR SAURADEEP DEY	PP, ASSAM
MOTION				
51	AB/1597/2024 B/O	PRABADH KALITA Versus THE STATE OF ASSAM	MR. M NATH MR. A ROY MR. A BHATTACHARJEE	PP, ASSAM
BAIL HEARING				
52	AB/1271/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. BULBUL HUSSAIN Versus THE STATE OF ASSAM	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
53	AB/1349/2024 FIXED	MANOJ KUMAR DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
54	AB/1527/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SOKIBOR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. S F CHISTIE	18-06-2024	To	21-06-2024

12)	MD. M U AHMED	18-06-2024	To	21-06-2024
13)	MR N ALAM	15-06-2024	To	21-06-2024
14)	MR S SARMA	17-06-2024	To	15-07-2024
15)	MR. A LAL	18-06-2024	To	21-06-2024
16)	MS P TALUKDAR	20-06-2024	To	26-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
46	Bail Appln./1764/2024 FIXED	AMAN SINHA Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MS. B GOGOI	PP, ASSAM
BAIL HEARING				
47	AB/823/2024 FIXED	BADSHA SK Versus THE STATE OF ASSAM AND ANR.	MR. A K AHMED	MR F A LASKAR (R-2) S HOQUE (R-2) PP, ASSAM
48	AB/824/2024 FIXED	RASHIDA BIBI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A K AHMED MD A ISLAM M AHMED	MR F A LASKAR (R-2) S HOQUE (R-2) PP, ASSAM
49	AB/1460/2024 (CONNECTED WITH ITEM NO. 30 AND 36 IN THE DAILY CAUSE LIST), FIXED	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR. A KADDUS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
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11)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
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14)	MR S SARMA	17-06-2024	To	15-07-2024
15)	MR. A LAL	18-06-2024	To	21-06-2024
16)	MS P TALUKDAR	20-06-2024	To	26-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
49	Crl.Pet./690/2024 FIXED	SOFIKUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
50	Crl.Pet./701/2024 FIXED	NANDAN MAZUMDER Versus SHILPI MAZUMDER	MR F Z MAZUMDER	
BAIL HEARING (BA)				
51	Bail Appln./1491/2024 FIXED	JAMAL UDDIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS	PP, ASSAM
52	Bail Appln./1517/2024 WITH CASE RECORD(SCANNED COPY), FIXED	GIAS UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
BAIL HEARING				
53	AB/1486/2024 FIXED	BULAL SK @ RAHUL Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
61	WP(C)/6148/2012 BY SLIP, AS FIRST ITEM	JOYSREE RAJKUMARI Versus THE STATE OF ASSAM and ANR.	MR.K M HALOI MS.G MAHANTA	GA, ASSAM
62	WITH WP(C)/1076/2015	MISS JOYSREE RAJKUMARI Versus THE STATE OF ASSAM AND 3 ORS	MR.K M HALOI MR.A K DEKA	MS.SOMILA MR.S BARUAH MR.B SHARMA MS.M BARMAN MR.M ISLAM
MOTION				
63	WP(C)/1782/2024 BY SLIP	ROHIDUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	SC, ELEM. EDU GA, ASSAM SC, SSA
64	WP(C)/2981/2024 BY SLIP	MD. CHAN MIAH AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MR. U P CHALIHA	SC, ELEM. EDU

LEAVE NOTE OF ADVOCATES FOR 20/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
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16)	MS P TALUKDAR	20-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION (BA)

14	Bail Appln./1786/2024 B/O	CHAFIR ALI @ SAFIQUE ALI Versus THE STATE OF ASSAM	MR H K DAS I AMIN MR N K SARMA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 20/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR THURSDAY, THE 20TH DAY OF JUNE, 2024]

[AT 2:00 PM]

**BEFORE
HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI**

[COURT NO: 10]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM]**

ORDERS

- | | | | |
|--------------------------------|---|--------------------|---|
| 1. REVIEW PET. 6/2024
FIXED | THE UNION OF INDIA AND 2
ORS.
VERSUS
THE STATE OF AP AND 66
ORS. | MARTO KATO
DSGI | SUNIL MOW
DUGMAR KAMDUK
MADAN MILI
CHANYA BANGSIA
SONAM TSOMO
DANI RIEYANG
GA(AP)
S R RABHA
K N MALING
SC(LAND MANAGEMENT) |
|--------------------------------|---|--------------------|---|